

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,**

**ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **03<sup>th</sup>** day of **August**, 2018

Present:

**Hon'ble Mr. Rakesh Sagar Jain – Member (J)**

**Original Application No. 330/744 OF 2018**  
(U/S 19, Administrative Tribunals Act, 1985)

Akhilesh Kumar Gautam aged about 28 years S/o Late Kalloo, Ex-Khalasi/ Helper under Senior Section Engineer (Works). Northern Railway, Chandausi, Moradabad Division, R/o Village and Post – Gunthal, Tehsil – Chandausi, District – Sambhal Pin – 244412.

.....Applicant.

By Advocates – Shri Sudama Ram

Shri Shiv Kumar

**V E R S U S**

1. Union of India through General Manager, Northern Railway, Baroda House, New Delhi.
2. General Manager, Northern Railway, Baroda House, New Delhi.
3. Divisional Railway Manager, Northern Railway, Moradabad.
4. Sr. D. P. O. Northern Railway DRM's Office, Moradabad.
5. Sri Shishupal S/o Late Nanhe, R/o Village – Gumthal, Post Khas, Tehsil – Chandausi, District Moradabad now (District – Sambhal).

.....Respondents.

By Advocate : Shri G. K. Tripathi

**O R D E R****By Hon'ble Mr. Rakesh Sagar Jain , J.M. :**

Heard Shri Sudama Ram, learned counsel for the applicant and Shri G. K. Tripathi, learned counsel for the respondents.

2. Learned counsel for the applicant submitted that his grievance may be redressed if a direction is given to the respondents to consider and decide the representation of the applicant within a stipulated period of time.

3. In view of the limited prayer made by the counsel for the applicant but without commenting anything on the merits of the case, the O.A. is disposed of with direction to respondent No.2/competent authority to decide the representation dated 25.06.2008 of the applicant by passing a reasoned and speaking order within a period of four weeks from the date of receipt of certified copy of this order. Applicant is at liberty to file suppl. representation before respondent No. 2 within one week regarding deed.

4. With this direction, the OA stands disposed of at the admission stage itself. No order as to costs.

**MEMBER (J)**

Shashi